

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SUNDARAM INFRAZONE PVT LTD V/S ROC

SECTION : 252(3) OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. SHAHID KAZMI, ADV.

COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC.

COUNSEL FOR I.T. DEPT. : SH. KRISHNA AGARWAL, SR.S.C.

The matter was taken through Video Conferencing.

Heard Sh. Shahid Kazmi, Ld. Counsel for the Appellant, Sh. Shivendra Bahadur, Ld. CGSC for the ROC and Sh. Krishna Agarwal, Ld. Sr. Standing Counsel for the I.T Department through Video Conferencing.

Pleadings are complete in the present case.

Arguments heard.

Order reserved.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 08.07.2021

Typed by :
Shubham Kr. Singh
(PS)